

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 12  
C.A.(CAA)/45(AHM)2021

**Order under Section 230-232**

**IN THE MATTER OF:**

Gameanax Studio Pvt Ltd

.....Applicant

**Order delivered on 12.07.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Tirth Nayak, Adv.  
For the IRP/RP :  
For the Respondent :

**ORDER**

At the request of Learned Counsel for Applicant, the matter is adjourned. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

Matter to appear for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)